

National Company Law Tribunal

Allahabad Bench

CP NO. 37/ND/2016

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.01.2018

NAME OF THE COMPANY: Asta Educational Pvt Ltd & ORS.

SECTION OF THE COMPANIES ACT/I & B CODE: 397/398 of the Companies Act of 1956

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	ANKUSH TANDON	ADVOCATE	Petitioner	
<u>2.</u>				

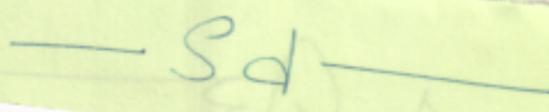
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Sh. Ankush Tandon for the petitioner informs that arguing counsel in the present matter is not able to reach today due to late running of the trains.

The matter to be listed on 6<sup>th</sup> Feb. 2018.

Date: 10/01/2018

Typed by  
Jyoti  
(Stenographer)

  
H.P. Chaturvedi,  
Member(Judicial)